

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.927 of 1987

M.D.Ram & 9 Others Petitioners

Versus

Union of India & 2 OthersRespondents.

Connected with

Registration T.A.No.1483 of 1987

R.K.Sinha and Others Petitioners

Versus

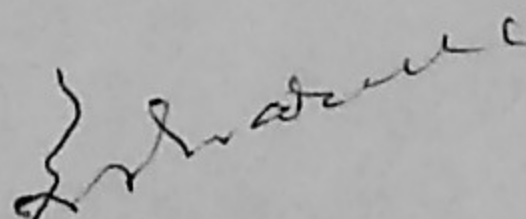
Union of India & OthersRespondents.

Hon.D.S. Misra, A.M.

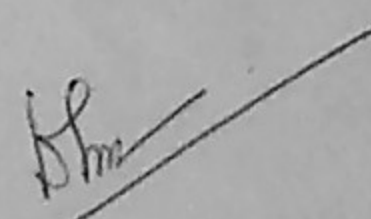
Hon.G.S.Sharma, J.M.

(By Hon.D.S. Misra, A.M.)

For judgement see our judgement of
date passed in T.A. No.1483 of 1987 R.K. Sinha
and Others Vs. Union of India & Others.



J.M.



A.M.

Dated the 28th Feb., 1989.

RKM